## RAJYA SABHA

[3 December, 1999]

(iii) Integrated Education of Disabled Children (IEDC)

(Rs. in lakhs)

State Govt.	
8.40	
32.85	
25.86	
26.56	"
_	
93.67	
econdary Education (V.E.)	
	(Rs. in lakhs)
State Govt	NGOs
35.24	
	0.42
_	0.42 0.42
8.00	
 8.00 14.21	0.42
	0.42 1.50
14.21	0.42 1.50 1.32
	32.85 25.86 26.56  93.67 econdary Education (V.E.)

## Agitation of Rashtriya Kendriya Vidyalaya Adhyapak Sangh

480. SHRI JALALUDIN ANSARI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Rashtriya Kendriya Vidyalaya Adhyapak Sangh had launched its multi-phased agitation w.e.f. 18th August, 1999;

(b) if so, the details of their demands;

(c) whether it is a fact that the General Secretary of this Association has since been charge-sheeted; and

(d) if so, the reasons therefor and the justification thereof?

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[3 December, 1999]

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL): (a) and (b)Yes, Sir. Their demands, inter-alia include revision of pay scales of PRTs, grant of TGT grade to Music Teachers, reduction on department period from five years to one year on refusal to accept promotion, conversion of CPFto GPF, Departmental promotion within Region for PRTs, TGTs & PGTs, payment of Special Duty Allowance to all employees serving the North Eastern Region irrespective of their residential status.

(c) and (d) Yes, Sir. The General Secretary of the Association has been Chargesheeted for his mis-conduct as defined under CCS (Conduct) Rules, 1964 as applicable/ extended to KVS employees.

## Violation of Transfer Priority by KVS

481. SHRI JALALUDIN ANSARI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that while issuing annual transfer lists, Kendriya Vidyalaya Sangathan has indulged in blatant violation of computerised priority lists and has transferred teachers, on request to places they had not applied for;

(b) if so, the details of such teachers-category, Vidyalaya and region-wise; and

(c) what corrective steps have been taken, if any, to rectify the apparent mistake?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL): (a) to (c) Information is being collected.

## **Funds for Payment of Arrears to Teachers**

482. SHRI S. RAMACHANDRAN PILLAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a)whether the Central Government have released funds to State Governments towards meeting payment of arrears on account of revision of pay of college and university teachers since 1st January, 1996;

(b) if so, which States have been given the funds and in what amounts; and

(c) if not, by when Government propose to release the funds and on what conditions?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL): (a) to (c) Central Govt, has released an amount of Rs. 5.00 crore to Govt, of Manipur, Rs. 74.88 crore to Govt, of Uttar Pradesh and Rs. 100.00 crore to Govt of West Bengal for implementation of the Scheme of revision of pay scales of University and College teachers subject to the following conditions:—